

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32.

C.P.(IB)/387(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES:

Punjab National Bank  
(Through Resolution Professional  
Nishant Agrawal)

Vs

Mr. Utkarsh Sunil Kumar Trivedi

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Adv. Vedanshi Shah i/b Mahalakshmi Ganpathy, Ld. Counsel for the Financial Creditor present. Mr. Utkarsh Sunil Trivedi, Respondent/Personal Guarantor present in person.
2. Counsel for the Financial Creditor sent the Demand Notice and Petition through RPAD and proof of service of RPAD is awaited. Two weeks' time is granted for filing proof of service.
3. List this matter on 05.06.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)